

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. APPEAL/17(MB)2024

IN THE MATTER OF

Principal Commissioner Of Income Tax-5Petitioner

VS

Registrar Of Companies MumbaiRespondent

U/s 252 (1) of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Ms. Rujuta Bankar AROC Mumbai (VC)

For the Income Tax Department: Adv. Devvrat Singh (VC)

ORDER

Adjourned to **31.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)